

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

0 APPLICATION NO. _____ OF 1996

Applicant(s) Nav Singh Son Respondent(s) U.O-1

Advocate for Applicant(s) Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

12/9/96

Mr. Mahesh Kumar, Counsel for the Applicant.

Defects not removed despite granting last opportunity on 16/8/96. Let the case be placed before the Honble Court on 16/10/96, for directions.

[Signature]

REGISTRAR
C. A. T. JODHPUR

16/10/96

None present for the applicant.

The OA is dismissed for default on account of non-prosecution.

The OA stands dropped.

Received
17/10/96

[Signature]
ए. के. मिश्रा
A. K. MISHRA
न्यायिक सदस्य
JUDL. MEMBER

[Signature]
(एस. पी. बिश्वास)
(S. P. BISWAS)
प्रशासनिक सदस्य
Adm. Member